Written Answer

Shri Ramachandra Reddi: May I know whether psychological tests are also conducted for the admission of these boys into the Military College?

Sardar Majithia: That is one of the tests.

Shri Nanadas: May I know, in view of inadequate concessions enumerated by the Minister, whether Government is proposing to give training to the Scheduled Caste students before selection for admission to this College?

Sardar Majithia: That is not under the consideration of Government. As I said, Government is not prepared to lower the standards of the persons taken in the Indian Army under any circumstances.

Mr. Speaker: Question No. 1631.

Hon. Members must reserve their talk for some other time.

An Hon. Member: Sir, the question hour is over.

Mr. Speaker: I called the number of the question before the question hour was over.

POLISH CULTURAL DELEGATION

*1631. Shri H. G. Vaishnav: Will the Minister of Education be pleased to state:

(a) whether the Government of India had extended an invitation to the Cultural Delegation from Poland which visited India in last March;

(b) if so, the places they visited in India; and

(c) the total expenditure incurred by Government in this respect?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) Delhi, Bhakra Nangal, Agra, Fatehpur Sikri, Calcutta, Madras, Bombay, Ajanta and Ellora.

(c) A sum of Rs. 73,000 was sanctioned for the purpose but the amount of actual expenditure incurred is not known as the accounts have yet to be finalised.

WRITTEN ANSWERS TO QUES-TIONS

MILITARY EDUCATION

*1395. Shrimati Ila Palchoudhury: Will the Minister of Education be pleased to state:

(a) the nature of Military education which is given in Indian Universities; and

(b) whether it is optional or compulsory?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement of the position is laid on the Table of the Lok Sabha on the basis of the information available in the Ministry [See Appendix IX, annexure No. 38].

CENTRAL MODEL SCHOOL FOR THE BLIND

*1415. Shrimati Ila Palchoudhury: Will the Minister of Education be pleased to state:

(a) whether the proposal for a Central Model School for the Blind has been finalised;

(b) if so, the amount of expenditure to be incurred on construction of the building; and

(c) the recurring annual expenditure on its staff?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No.

(b) and (c). Do not arise.

INK BLACK FOR DUPLICATORS

*1620. Shri Bansal: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Research Utilisation Project is making commercial supplies of ink black for Gestetner rotary duplicators;

(b) if so, its price per tube;

(c) whether the price is lower or higher than that charged by Gestetners for their own ink; and

(d) how does the quality of ink produced by the Research Utilisation Project compare with that of Gestetners? (b) The price per tube of 1 lb. is Rs. 3/12/-.

(c) It is lower.

(d) The reports received from different consumers show that the quality of ink produced by the Ink Development Project is as good as that produced by Gestetners.

CENTRAL SOCIAL WELFARE BOARD

*1622. Shri M. S. Gurupadaswamy: Will the Minister of Education be pleased to state:

(a) the salient features of the scheme for the rehabilitation of delinquents formulated by the Advisory Committee set up by the Central Social Welfare Board;

(b) whether the views of the State Governments, regarding the acceptance of the programme and of the methods of sharing the expenditure have been received; and

(c) if so, the reaction of the State Governments?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement giving the requisite information is laid on the Table of the House. [See Appendix IX, annexure No. 39].

(b) No, Sir.

(c) Does not arise.

REHABILITATION IN NALKATA AREA (TRIPURA)

*1625. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether tribal people of Tripura are being rehabilitated on Nalkata and Chailengta areas of Tripura;

(b) if so, their number; and

(c) whether it is a fact that Government have piloted a scheme to establish a displaced persons colony there?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (c). Nalkata and Chailengta areas in Tripura have been reserved for settlement of landless tribals but due to heavy increase of displaced persons from East Pakistan the Tripura Government is considering a scheme for rehabilitation of displaced persons as also the tribals in these areas.

Written Answers

(b) About 200 applications have been received from the tribal people for rehabilitation in these areas.

EXCAVATION AT UJJAIN

*1640. Shri Madiah Gowda: Will the Minister of Education be pleased to state:

(a) the results achieved by the excavation work undertaken at Ujjain; and

(b) for how long the work will be continued?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) The excavation work is still in progress and the articles recovered are under study.

(b) The work is expected to be continued till the end of April, 1956.

BREACH OF TRAFFIC REGULATIONS

1265. Chaudhri Muhammed Shaffee: Will the Minister of Home Affairs be pleased to state:

(a) the number of police officers who have been challaned for breach of traffic regulations in part 'C' States, from 1st October, 1955 to 1st April, 1956, State-wise; and

(b) the number of cases that are still pending decision?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) A statement containing the required information is placed on the table of the House. [See Appendix IX, Annexure No. 40].

(b) Two.

WELFARE EXTENSION PROJECTS

1266. Shri Ram Krishan: Will the Minister of Education be pleased to state:

(a) the number of Welfare Extension Projects to be opened in District Mahendergarh (Pepsu) during the Second Five Year Plan; and